

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal	GCL Pvt Ltd	S. Shivaswamy, RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

NONE APPEARED

ORDER

Neither the Resolution Professional nor the learned Counsel for the Resolution Professional has appeared.

Post the case on 21.07.2020.

MEMBER(T)

MEMBER(J)